

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 28th May, 2014

HC.VII-97/2014/ **3226** /A. The High Court is pleased to confirm the following Officers of the Assam Judicial Service in Grade-I with effect from the date shown against their respective names:-

Sl. No.	Name of the Officers with designation	Date of promotion/ joining in Grade-I/ Date of placing on probation	Date of confirmation in Grade-I
1.	Shri Adhir Kumar Das, District and Sessions Judge, Lakhimpur, North Lakhimpur	17.01.2005	17.01.2007
2.	Shri Paran Kumar Phukan, Presiding Officer, STAT & Member, MACT, Kamrup (M), Guwahati	20.09.2006	20.09.2008
3.	Shri Naba Kamal Bora, District and Sessions Judge, Kamrup, Amingaon	13.11.2006	13.11.2008
4.	Shri Lakheswar Hazarika, District and Sessions Judge, Dhemaji	12.11.2007	12.11.2009
5.	Shri Bhaskar Jyoti Mahanta, Member, MACT, No.III, Kamrup (M), Guwahati	29.11.2007	29.11.2009
6.	Smti Rumi Kumari Phukan, District and Sessions Judge, Dibrugarh	11.01.2008	11.01.2010
7.	Shri Pradip Kumar Khanikar, District and Sessions Judge, Jorhat	18.02.2008	18.02.2010
8.	Shri Hitesh Kumar Sarma, L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur	11.01.2008	11.01.2010
9.	Shri Ajit Barthakur, District and Sessions Judge, Sonitpur, Tezpur	04.02.2008	04.02.2010
10.	Shri Akhtar Fun Ali Borah, District and Sessions Judge, Nagaon	12.02.2008	12.02.2010
11.	Shri Alokeswar Bhattacharyya, District and Sessions Judge, Dhubri	29.01.2008	29.01.2010
12.	Shri Mir Alfaz Ali, District and Sessions Judge, Kamrup (M), Guwahati	12.02.2008	12.02.2010
13.	Shri Bishnu Debnath, Member, MACT, Cachar, Silchar	26.03.2010	26.03.2012
14.	Shri Mrinmoy Kumar Bhattacharjee, Registrar General, Gauhati High Court, Guwahati	22.03.2010	22.03.2012
15.	Smti Rita Bora Saikia, Presiding Officer, Labour Court, Guwahati	06.04.2010	06.04.2012
16.	Smti Soneka Bora, Presiding Officer, Labour Court, Dibrugarh	15.03.2010	15.03.2012

17.	Shri Pradip Kumar Das, Member, MACT, No.II, Kamrup (M), Guwahati	15.03.2010	15.03.2012
18.	Shri Kamalendu Choudhury, District and Sessions Judge, Karimganj	18.06.2011	18.06.2013
19.	Smti Selina Begum, Member, MACT, Nagaon	20.06.2011	20.06.2013
20.	Shri Pratap Chandra Das, District and Sessions Judge, Barpeta	17.06.2011	17.06.2013
21.	Shri Parthiv Jyoti Saikia, District and Sessions Judge, Darrang, Mangaldoi	17.06.2011	17.06.2013
22.	Shri Prasanta Saikia, Member-Secretary, Assam State Legal Services Authority, Guwahati	18.06.2011	18.06.2013
23.	Shri Ikramul Hussain, District and Session Judge, Morigaon	24.06.2011	24.06.2013
24.	Shri Robin Phukan, Registrar (Vigilance), Gauhati High Court, Guwahati	08.06.2011	08.06.2013
25.	Shri Susil Kumar Sarma, District and Sessions Judge, Sivasagar	17.06.2011	17.06.2013
26.	Shri Haresh Chandra Sarma, District and Sessions Judge, Tinsukia	22.07.2011	22.07.2013
27.	Shri Bidyut Kumar Sen, District and Sessions Judge, Nalbari	25.07.2011	25.07.2013
28.	Shri Samarjit Dey, Special Judge, CBI, Assam, Guwahati	25.07.2011	25.07.2013
29.	Shri Imtiaz Ali, District and Sessions Judge, Hailakandi	22.07.2011	22.07.2013
30.	Shri Murtaza Ahmed Choudhury, District and Sessions Judge, Kokrajhar	20.07.2011	20.07.2013
31.	Shri Ashok Kumar Bora, District and Sessions Judge, Udalguri	29.07.2011	29.07.2013
32.	Shri Tarkeswar Lohar, District and Sessions Judge, Golaghat	29.09.2011	29.09.2013
33.	Shri Rajib Goswami, Special Judge, Addl. CBI Court, No.I, Assam, Guwahati	05.12.2011	05.12.2013
34.	Smti Nirupama Rajkumari, Special Judge, Addl. CBI Court, No.II, Assam, Guwahati	08.12.2011	08.12.2013
35.	Shri Mahmud Ahmed, District and Sessions Judge, Goalpara	01.12.2011	01.12.2013
36.	Smti Malasri Nandi, District and Sessions Judge, Bongaigaon	01.12.2011	01.12.2013

HC.VII-97/2014/ 3227 /A. The High Court is pleased to confirm the following Grade-I Officers of the Assam Judicial Service in Grade-II with effect from the date shown against their respective names:-

Sl. No.	Name of the Officers with designation	Date of promotion/ joining in Grade-II/ Date of placing on probation	Date of confirmation in Grade-II
1.	Smti Hema Devi Bhuyan, Principal Judge, Family Court, Cachar, Silchar	13.01.2004	13.01.2006

2.	Smti Manju Rekha Sarma, Addl. District and Sessions Judge, Sonitpur, Tezpur	06.012.2006	06.12.2008
3.	Shri Vinod Kumar Chandak, Addl. District and Sessions Judge, Goalpara	04.12.2006	04.12.2008
4.	Smti Joosmita Sarma, Principal Judge, Family Court, No.II, Kamrup (M), Guwahati	27.11.2006	27.11.2008
5.	Smti Susmita Phukan Khound, Addl. District and Sessions Judge, Fast Track Court, Nagaon	29.11.2006	29.11.2008
6.	Shri Aparesh Chakravarty, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati	17.01.2007	17.01.2009
7.	Shri Siddartha Pratim Moitra, Addl. District and Sessions Judge, Cachar, Silchar	18.02.2008	18.02.2010
8.	Smti Mitali Thakuria, Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi	19.02.2008	19.02.2010
9.	Shri Mridul Kumar Kalita, Registrar-cum- Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwhati	14.02.2008	14.02.2010
10.	Smti Ranima Gogoi, Addl. District and Sessions Judge, Fast Track Court, Barpeta	12.05.2004	12.05.2006
11.	Shri Satyajit Khound, Addl. District and Sessions Judge, Fast Track Court, Biswanath Chariali	14.02.2006	14.02.2008
12.	Shri Pratim Kumar Bora, Addl. District and Sessions Judge, Fast Track Court, Hojai	07.12.2006	07.12.2008
13.	Shri Prasanta Buragohain, Addl. District and Sessions Judge, Dhubri	04.12.2006	04.12.2008
14.	Smti Indira Barman, Addl. District and Sessions Judge, Fast Track Court, No.IV, Kamrup (M), Guwahati	21.02.2008	21.02.2010
15.	Smti Anubha Das, Addl. District and Sessions Judge, Fast Track Court, Tinsukia	25.02.2008	25.02.2010
16.	Shri Binod Kumar Chetri, Addl. District and Sessions Judge, Fast Track Court, Rangia	06.02.2009	06.02.2011
17.	Shri Sunil Kumar Poddar, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati	12.02.2009	12.02.2011
18.	Smti Rita Kar, Addl. District and Sessions Judge, Fast Track Court, Bongaigaon	15.02.2008	15.02.2010
19.	Shri Satya Nath Sarma, Addl. District and Sessions Judge, Fast Track Court, Cachar, Silchar	18.09.2008	18.09.2010

HC.VII-97/2014/ 3228 /A. The High Court is pleased to confirm the following Officers of the Assam Judicial Service in Grade-II with effect from the date shown against their respective names:-

Sl. No.	Name of the Officers with designation	Date of promotion/ joining in Grade-II/ Date of placing on probation	Date of confirmation in Grade-II
1.	Smti Dipali Bhuyan, Civil Judge & Asstt. Sessions Judge, Barpeta	28.05.2001	28.05.2003
2.	Shri Anup Narayan Ghosh, Civil Judge & Asstt. Sessions Judge, Hailakandi	09.12.2002	09.12.2004
3.	Shri Saiful Islam, Counselor, Family Court, No.I, Kamrup (M), Guwahati	31.12.2002	31.12.2004
4.	Shri Dipak Changkakati, Civil Judge & Asstt. Sessions Judge, Dhubri	26.12.2002	26.12.2004
5.	Smti Rina Hazarika, Civil Judge & Asstt. Sessions Judge, Tinsukia	25.05.2004	25.05.2006
6.	Shri Sutham Das, Civil Judge & Asstt. Sessions Judge, Bongaigaon	01.02.2005	01.02.2007
7.	Shri Dulal Mech, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi	25.01.2005	25.01.2007
8.	Smti Geeta Baishya Changkakati, Civil Judge & Asstt. Sessions Judge, Kokrajhar	01.02.2005	01.02.2007
9.	Smti Seema Das, Addl. Chief Judicial Magistrate, Tinsukia	12.01.2005	12.01.2007
10.	Smti Arunima Deka, Chief Judicial Magistrate, Sivasagar	11.12.2006	11.12.2008
11.	Shri Rockta Lal Das, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon	30.11.2006	30.11.2008
12.	Shri Pranjal Bora, Chief Judicial Magistrate, Dhemaji	22.02.2008	22.02.2010
13.	Shri Manwar Ali, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	15.02.2008	15.02.2010
14.	Shri Amir Uddin Ahmed, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati	18.02.2008	18.02.2010
15.	Shri Chandan Das, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	04.01.2008	04.01.2010
16.	Smti Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Morigaon	19.02.2008	19.02.2010
17.	Shri Surajit Kumar Dhar, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar	20.02.2008	20.02.2010
18.	Shri Mahendra Kalita, Chief Judicial Magistrate, Udalguri	19.02.2008	19.02.2010
19.	Shri Thaneswar Kalita, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar	12.02.2009	12.02.2011
20.	Smti Malaya Deb Dey, Civil Judge & Asstt. Sessions Judge, Goalpara	04.02.2009	04.02.2011
21.	Shri Tridib Kumar Bhattacharjee, Chief Judicial Magistrate, Hailakandi	11.02.2009	11.02.2011

22.	Shri Dipak Thakuria, Chief Judicial Magistrate, Nagaon	12.02.2009	12.02.2011
23.	Shri Dibyajyoti Mahanta, Chief Judicial Magistrate, Nalbari	10.02.2009	10.02.2011
24.	Shri Dibyajyoti Rajkhowa, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati	12.02.2009	12.02.2011
25.	Shri Madhurjya Narayan, Chief Judicial Magistrate, Goalpara	21.02.2010	21.02.2012
26.	Shri Ajoy Kumar Baruah, Chief Judicial Magistrate, Darrang, Mangaldoi	04.03.2011	04.03.2013
27.	Shri Darak Ullah, Chief Judicial Magistrate, Jorhat	19.02.2011	19.02.2013
28.	Shri Abu Saleh Badrrudza Laskar, Civil Judge & Asstt. Sessions Judge, Sivasagar	28.02.2011	28.02.2013
29.	Shri Abdul Hakim, Addl. Chief Judicial Magistrate, Barpeta	19.08.2011	19.08.2013
30.	Smti Sharmila Bhuyan, Civil Judge & Asstt. Sessions Judge, Nagaon	05.09.2011	05.09.2013
31.	Shri Aminur Rahmah, Chief Judicial Magistrate, Karimganj	26.08.2011	26.08.2013
32.	Smti Sabnam Choudhury, Civil Judge & Asstt. Sessions Judge, Karimganj	26.08.2011	26.08.2013
33.	Shri Chatra Bhukhon Gogoi, Joint Registrar (Recruitment), Gauhati High Court, Guwahati	10.08.2011	10.08.2013

HC.VII-97/2014/ 3229 /A. The High Court is pleased to confirm the following Grade-II Officers of the Assam Judicial Service in Grade-III with effect from the date shown against their respective names:-

Sl. No.	Name of the Officers with designation	Date of promotion/ joining in Grade-III/ Date of placing on probation	Date of confirmation in Grade-III
1.	Shri Jogeswar Bora, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur	08.05.2000	08.05.2002
2.	Shri Sanjay Hazarika, Joint Registrar (Vigilance), Gauhati High Court, Guwahat	11.05.2000	11.05.2002
3.	Shri Nogen Senabaya Deori, Chief Judicial Magistrate, Tinsukia	05.05.2000	05.05.2002
4.	Shri Paban Chandra Kalita, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur	20.04.2002	20.04.2004
5.	Smti Roushan Ara Rahman, Chief Judicial Magistrate, Barpeta	18.04.2002	18.04.2004
6.	Shri Manash Baruah, Chief Judicial Magistrate, Sonitpur, Tezpur	19.04.2002	19.04.2004
7.	Shri Utpal Rajkhowa, Chief Judicial Magistrate, Morigaon	17.04.2002	17.04.2004
8.	Smti Mallika Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat	17.04.2002	17.04.2004

9.	Smti Nirmali Talukdar, Chief Judicial Magistrate, Bongaigaon	17.04.2002	17.04.2004
10.	Shri Syed Imdadur Rahman, Chief Judicial Magistrate, Kamrup, Amingaon	19.04.2002	19.04.2004
11.	Shri Dipankar Bora, Chief Judicial Magistrate, Kamrup (M), Guwahati	25.04.2002	25.04.2004
12.	Smti Moushumi De, Addl. Chief Judicial Magistrate, Bongaigaon	17.04.2002	17.04.2004
13.	Shri Naimuddin Ahmed, Civil Judge & Asstt. Sessions Judge, Nalbari	22.04.2002	22.04.2004
14.	Shri Jitu Mani Barman, Chief Judicial Magistrate, Kokrajhar	19.04.2002	19.04.2004
15.	Smti Bobita Kshetry, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur	17.04.2002	17.04.2004
16.	Smti Rini Bharali, Addl. Chief Judicial Magistrate, Kokrajhar	24.04.2002	24.04.2004
17.	Smti Barnali Mahanta, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur	17.04.2002	17.04.2004
18.	Shri Romen Baruah, Chief Judicial Magistrate, Cachar, Silchar	22.04.2002	22.04.2004
19.	Shri Lohit Kumar Saikia, Addl. Chief Judicial Magistrate, Morigaon	17.04.2002	17.04.2004
20.	Shri Nayan Shankar Baruah, Chief Judicial Magistrate, Golaghat	24.04.2002	24.04.2004
21.	Smti Sangeeta Gogoi Bora, Chief Judicial Magistrate, Dhubri	20.04.2002	20.04.2004
22.	Shri Sujit Kumar Ghosh, Addl. Chief Judicial Magistrate, Nagaon	17.04.2002	17.04.2004
23.	Shri Bablu Sutradhar, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati	17.04.2002	17.04.2004
24.	Shri Jayanta Kumra Das, Addl. Chief Judicial Magistrate, Dhemaji	18.04.2002	18.04.2004
25.	Smti Kanchan Newar, Chief Judicial Magistrate, Dibrugarh	24.03.2004	24.03.2006
26.	Shri Nasim Akhtar, Civil Judge & Asstt. Sessions Judge, Dibrugarh	24.03.2004	24.03.2006
27.	Shri Kuntal Sarma Pathak, Joint Registrar (PM&P), Gauhati High Court, Guwahati	24.03.2004	24.03.2006
28.	Shri Roushan Lal, Addl. Chief Judicial Magistrate, Udalguri	24.03.2004	24.03.2006
29.	Shri Biprajit Roy, Addl. Chief Judicial Magistrate, Goalpara	24.03.2004	24.03.2006
30.	Shri Kaushik Hazarika, Addl. Chief Judicial Magistrate, Cachar, Silchar	24.03.2004	24.03.2006
31.	Shri Chandranshu Chaturvedy, Addl. Chief Judicial Magistrate, Sivasagar	24.03.2004	24.03.2006

32.	Shri Pijush Pratim Bairagi, Addl. Chief Judicial Magistrate, Dibrugarh	24.03.2004	24.03.2006
33.	Shri Ratnadip Bhattacharjee, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati	24.03.2004	24.03.2006
34.	Shri Jaspal Singh, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati	24.03.2004	24.03.2006
35.	Shri Subhrangsu Dhar, Addl. Chief Judicial Magistrate, Jorhat	24.03.2004	24.03.2006
36.	Smti Munmun B. Sarma, Deputy Secretary, Assam State Legal Services Authority, Guwahati	24.03.2004	24.03.2006
37.	Shri Rafique Ahmed Tapadar, Counselor, Family Court, No.II, Kamrup (M), Guwahati	24.03.2004	24.03.2006
38.	Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati	24.03.2004	24.03.2006
39.	Shri Subhabrata Dutta, Addl. Chief Judicial Magistrate, Dhubri	24.03.2004	24.03.2006
40.	Shri Mahmud Hussain Barbhuiya, Counselor, Family Court, Cachar, Silchar	24.03.2004	24.03.2006
41.	Smti Farhana Sultana, Addl. Chief Judicial Magistrate, Karimganj	24.03.2004	24.03.2006
42.	Shri Nityananda Talukdar, Addl. Chief Judicial Magistrate, Hailakandi	24.03.2004	24.03.2006
43.	Shri Anil Kumar Basfor, Addl. Chief Judicial Magistrate, Nalbari	24.03.2004	24.03.2006
44.	Smti Rashmita Das, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati	24.03.2004	24.03.2006
45.	Shri Joydev Koch, Addl. Chief Judicial Magistrate, Golaghat	24.03.2004	24.03.2006

HC.VII-97/2014/ 3230 /A. The High Court is pleased to confirm the following Officers of the Assam Judicial Service in Grade-III with effect from the date shown against their respective names:-

Sl. No.	Name of the Officers with designation	Date of promotion/ joining in Grade-III/ Date of placing on probation	Date of confirmation in Grade-III
1.	Shri Shah Syed Ahadur Rahman Sub-Divisional Judicial Magistrate (M), Chapakhowa	17.4.2002	17.4.2004
2.	Shri Rahul Medhi Sub-Divisional Judicial Magistrate (M), Margherita	20.4.2002	20.4.2004
3.	Shri Kumud Chandra Boro, Sub-Divisional Judicial Magistrate (S), Karimganj	18.4.2002	18.4.2004
4.	Smti Sabeena Majumdar Sub-Divisional Judicial Magistrate (S), North Lakhimpur	24.3.2004	24.3.2006

5.	Smti Gitali Rabha, Sub-Divisional Judicial Magistrate (M), Rangia	24.3.2004	24.3.2006
6.	Smti Manju Bordoloi, Sub-Divisional Judicial Magistrate (M), Sarupathar	24.3.2004	24.3.2006
7.	Shri Mridul Kumar Saikia, Sub-Divisional Judicial Magistrate (M), Dhakuakhana	24.3.2004	24.3.2006
8.	Shri Dipu Barman Sub-Divisional Judicial Magistrate (M), Majuli	28.7.2004	28.7.2006
9.	Smti Tasfia Hussain Sub-Divisional Judicial Magistrate (M), Bijni	28.7.2004	28.7.2006
10.	Smti. Mridu Chanda Bordoloi Sub-Divisional Judicial Magistrate (M), Koliabar	23.8.2006	23.8.2008
11.	Shri Rajneesh Bora Deputy Registrar (Judicial), Gauhati High Court, Guwahati	23.8.2006	23.8.2008
12.	Shri Yusuf Azaz Sub-Divisional Judicial Magistrate (M), Bilasipara	24.8.2006	24.8.2008
13.	Shri Anurag Jintoo Borah Sub-Divisional Judicial Magistrate (M), Hojai	23.8.2006	23.8.2008
14.	Shri Debashish Saikia Munsiff- Judicial Magistrate, 1 st Class, Koliabari	24.8.2006	24.8.2008
15.	Shri Mukul Chetia Sub-Divisional Judicial Magistrate, (M), Gossaigaon	24.8.2006	24.8.2008
16.	Shri Debojit Parasar Sub-Divisional Judicial Magistrate (S), Udalguri	23.8.2006	23.8.2008
17.	Smti. Nazmee Ayysha Ahmed Sub-Divisional Judicial Magistrate (M), Bajali	28.8.2006	28.8.2008
18.	Smti. Ranjita Agarwalla Sub-Divisional Judicial Magistrate, (M), Abhayapuri	28.8.2006	28.8.2008
19.	Smti. Audri Bhattacharyya Sub-Divisional Judicial Magistrate, (M), Biswanath Chariali	28.8.2006	28.8.2008
20.	Smti. Tripti Ari Sub-Divisional Judicial Magistrate, (M), Sonari	24.8.2006	24.8.2008
21.	Shri Rajesh Kumar Todi Sub-Divisional Judicial Magistrate, (M), Jonai	28.8.2006	28.8.2008
22.	Shri Abhijeet Kumar Baruah Sub-Divisional Judicial Magistrate, (M), Titabar	28.8.2006	28.8.2008
23.	Shri Abdul Mazid Md. Mahiuddin Sub-Divisional Judicial Magistrate, (S), Sivasagar	29.8.2006	29.8.2008

24.	Shri Rana Dutta Munsiff-cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon	23.8.2006	23.8.2008
25.	Smti. Monmee Sarma Under Secretary, Assam State Legal Services Authority, Guwahati	23.8.2006	23.8.2008
26.	Shri Rupak Rajak, Sub-Divisional Judicial Magistrate, (S), Kokrajhar	28.8.2006	24.8.2008
27.	Smti. Jyotshna Das, Sub-Divisional Judicial Magistrate, (S), Dhubri	28.8.2006	24.8.2008
28.	Smti. Rani Boro, Sub-Divisional Judicial Magistrate, (S), Goalpara	24.8.2006	24.8.2008
29.	Smti. Dimple Boro, Sub-Divisional Judicial Magistrate, (S), Nalbari	24.8.2006	24.8.2008
30.	Shri Vijay Kumar Singh Sub-Divisional Judicial Magistrate, (S), Nagaon	9.11.2006	9.11.2008
31.	Shri Shakti Sharma Sub-Divisional Judicial Magistrate, (S), Jorhat	13.11.2006	18.11.2008
32.	Smti Mili Hussain Judicial Magistrate, 1 st Class, Hojai	11.5.2007	11.05.2009
33.	Shri Nur Muhammad Abdullah Ahmed Mr. Sub-Divisional Judicial Magistrate, (S), Silchar	03.04.2010	03.04.2012
34.	Shri Narayan Kuri Sub-Divisional Judicial Magistrate, (S), Tinsukia	04.04.2010	04.04.2012
35.	Shri Nilkamal Das Deputy Registrar (Bench), Gauhati High Court, Guwahati	05.04.2010	05.04.2012
36.	Shri Nishanta Goswami Sub-Divisional Judicial Magistrate, (S), Dibrugarh	03.04.2010	03.04.2012
37.	Shri Abdul Kader Sub-Divisional Judicial Magistrate, (S), Tezpur	05.04.2010	05.04.2012
38.	Smti Ipsita Borthakur Sub-Divisional Judicial Magistrate, (S), No.1, Guwahati	05.04.2010	05.04.2012
39.	Smti Mamta Bhadani Sub-Divisional Judicial Magistrate, (S), Barpeta	05.04.2010	05.04.2012
40.	Shri Bankim Sarma Sub-Divisional Judicial Magistrate, (S), No.2, Guwahati	06.04.2010	06.04.2012
41.	Smti Bipaakkhi Borthakur Munsiff NO.1, Dibrugarh	05.04.2010	05.04.2012
42.	Shri Bhupen Kumar Nath Deputy Registrar (G&C), Gauhati High Court, Guwahati	05.04.2010	05.04.2012

43.	Shri Kaushik Kumar Sharma Judicial Magistrate, 1 st Class, Hajo	05.04.2010	05.04.2012
44.	Md. Mishbahul Hassan Ansari Munsiff No.1, Kamrup, Guwahati	05.04.2010	05.04.2012
45.	Shri Chaturjya Prasad Talukdar Judicial Magistrate, 1 st Class, Nagaon	05.04.2010	05.04.2012
46.	Smti Chitra Rani Saikia Munsiff NO.1, Sonitpur, Tezpur	03.04.2010	03.04.2012
47.	Shri Partha Sarathi Bhattacharjee Judicial Magistrate, 1 st Class, Hailakandi	03.04.2010	03.04.2012
48.	Shri Nurjamal Haque Munsiff NO.1, Dhubri	05.04.2010	05.04.2012
49.	Smti Kangki Rani Deka Judicial Magistrate, 1 st Class, Rangia	03.04.2010	03.04.2012
50.	Md. Nur Ahmed Laskar Munsiff NO.1, Tinsukia	03.04.2010	03.04.2012
51.	Shri Imdad Ahmed Munsiff –cum-Judicial Magistrate, 1 st Class, Bilasipara	05.04.2010	05.04.2012
52.	Shri Kiran Lal Baishnab, Munsiff NO.1, Hailakandi	03.04.2010	03.04.2012
53.	Shri Anup Khanal Munsiff, Hojai	04.04.2010	04.04.2012
54.	Smti Shivani Handique Judicial Magistrate, 1 st Class, Goalpara	03.04.2010	03.04.2012
55.	Shri Pranab Sarma Judicial Magistrate, 1 st Class, Cachar, Silchar	05.04.2010	05.04.2012
56.	Smti Sujata Dutta Judicial Magistrate, 1 st Class, Nagaon	05.04.2010	05.04.2012
57.	Shri Ankur Bhuyan Munsiff –cum-Judicial Magistrate, 1 st Class, Biswanath Chariali	05.04.2010	05.04.2012
58.	Shri Nayan Jyoti Dutta Munsiff NO.1, Golaghat	05.04.2010	05.04.2012
59.	Shri Nayan Jyoti Sarma Judicial Magistrate, 1 st Class, Dhubri	05.04.2010	05.04.2012
60.	Shri Akhtabul Ala Judicial Magistrate, 1 st Class, Dhubri	05.04.2010	05.04.2012
61.	Smti Barnani Goswami Munsiff No.1, Nalbari	03.04.2010	03.04.2012
62.	Shri Abdus Sattar Judicial Magistrate, 1 st Class, Cachar, Silchar	05.04.2010	05.04.2012
63.	Smti Panchali Shyam Judicial Magistrate, 1 st Class, Sonitpur, Tezpur	05.04.2010	05.04.2012
64.	Shri Parvez Ahsan Choudhury Munsiff NO.1, Karimganj	05.04.2010	05.04.2012
65.	Shri Arup Jyoti Baishya, Munsiff-cum-Judicial Magistrate, 1 st Class, Abhayapuri	05.04.2010	05.04.2012
66.	Shri Naguib Ahmed Munsiff, NO.2, Kamrup, Guwahati	07.04.2010	07.04.2012

67.	Shri Nabajit Bhatta Munsiff NO.3, Kamrup, Guwahati	05.04.2010	05.04.2012
68.	Smti Moitri Dekadloi, Munsiff-cum- Judicial Magistrate, 1 st Class, Bajali, Pathsala	03.04.2010	03.04.2012
69.	Smti Leena Doley, Judicial Magistrate, 1 st Class, Golaghat	05.04.2010	5.4.2012
70.	Shri Ajoy Kumar Basumatary, Munsiff NO.1,Lakhimpur, North Lakhimpur	03.04.2010	03.04.2012
71.	Shri Motilal Das, Munsiff NO.2, Karimganj	05.04.2010	05.04.2012
72.	Shri Ranjan Brahma, Munsiff -cum-Judicial Magistrate, 1 st Class, Sivasagar	05.04.2010	05.04.2012
73.	Shri Obang Mize, Munsiff-cum-Judicial Magistrate, 1 st Class, Udalguri	05.04.2010	05.04.2012
74.	Smti Pronita Morang , Judicial Magistrate, 1 st Class, Dibrugarh	05.04.2010	05.04.2012
75.	Shri Nikunja Boro, Munsiff NO.1, Kokrajhar	05.04.2010	05.04.2012
76.	Smti Chetana Khanikar Munsiff-cum-Judicial Magistrate, 1 st Class, Margherita	17.08.2011	17.08.2013
77.	Shri Dewan Mubasshir Hussain Munsiff NO.1,Cachar, Silchar	08.08.2011	08.08.2013
78.	Smti Syeda Farida Afzal Zinnat Munsuff- Judicial Magistrate, 1 st Class, Bongaigaon	08.08.2011	08.08.2013
79.	Smti Himakshi Thakuria Buragohain Munsiff NO.1, Nagaon	08.08.2011	08.08.2013
80.	Smti Achma Rahman Munsiff NO.1, Jorhat	10.08.2011	10.8.2013
81.	Smti Nilakshi Lahkar Musiff No.1, Darrang, Mangaldoi	10.08.2011	10.8.2013
82.	Smti Kingkini Borah Munsiff NO.1, Dhemaji	12.08.2011	12.8.2013
83.	Smti Monalisa Das Munsiff No,1, Barpeta	10.08.2011	10.8.2013
84.	Shri Rajesh Bodo, Munsiff No.1, Sivasagar	10.08.2011	10.8.2013
85.	Shri Kuldip Boro, Judicial Magistrate, 1 st Class, Dibrugarh (since compulsorily retired) vide Govt. Notification dated 16.01.2013)	24.03.2004	24.3.2006

By Order,
Sd/- Robin Phukan,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-97/2014/ 3231 - 3473 /A.

Dated 28.05.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Adhir Kumar Das, District and Sessions Judge, Lakhimpur, North Lakhimpur
16. Shri Paran Kumar Phukan, Presiding Officer, STAT & Member, MACT, Kamrup (M), Guwahati
17. Shri Naba Kamal Bora, District and Sessions Judge, Kamrup, Amingaon
18. Shri Laksheswar Hazarika, District and Sessions Judge, Dhemaji
19. Shri Bhaskar Jyoti Mahanta, Member, MACT, No.III, Kamrup (M), Guwahati
20. Smti Rumi Kumari Phukan, District and Sessions Judge, Dibrugarh
21. Shri Pradip Kumar Khanikar, District and Sessions Judge, Jorhat
22. Shri Hitesh Kumar Sarma, L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur
23. Shri Ajit Barthakur, District and Sessions Judge, Sonitpur, Tezpur
24. Shri Akhtar Fun Ali Borah, District and Sessions Judge, Nagaon
25. Shri Alokeswar Bhattacharyya, District and Sessions Judge, Dhubri
26. Shri Mir Alfaz Ali, District and Sessions Judge, Kamrup (M), Guwahati
27. Shri Bishnu Debnath, Member, MACT, Cachar, Silchar
28. Shri Mrinmoy Kumar Bhattacharjee, Registrar General, Gauhati High Court, Guwahati
29. Smti Rita Bora Saikia, Presiding Officer, Labour Court, Guwahati
30. Smti Soneka Bora, Presiding Officer, Labour Court, Dibrugarh
31. Shri Pradip Kumar Das, Member, MACT, No.II, Kamrup (M), Guwahati
32. Shri Kamalendu Choudhury, District and Sessions Judge, Karimganj
33. Smti Selina Begum, Member, MACT, Nagaon
34. Shri Pratap Chandra Das, District and Sessions Judge, Barpeta
35. Shri Parthiv Jyoti Saikia, District and Sessions Judge, Darrang, Mangaldoi
36. Shri Prasanta Saikia, Member-Secretary, Assam State Legal Services Authority, Guwahati
37. Shri Ikramul Hussain, District and Session Judge, Morigaon
38. Shri Robin Phukan, Registrar (Vigilance), Gauhati High Court, Guwahati
39. Shri Susil Kumar Sarma, District and Sessions Judge, Sivasagar
40. Shri Haresh Chandra Sarma, District and Sessions Judge, Tinsukia
41. Shri Bidyut Kumar Sen, District and Sessions Judge, Nalbari
42. Shri Samarjit Dey, Special Judge, CBI, Assam, Guwahati
43. Shri Imtiaz Ali, District and Sessions Judge, Hailakandi
44. Shri Murtaza Ahmed Choudhury, District and Sessions Judge, Kokrajhar
45. Shri Ashok Kumar Bora, District and Sessions Judge, Udalguri
46. Shri Tarkeswar Lohar, District and Sessions Judge, Golaghat
47. Shri Rajib Goswami, Special Judge, Addl. CBI Court, No.I, Assam, Guwahati
48. Smti Nirupama Rajkumari, Special Judge, Addl. CBI Court, No.II, Assam, Guwahati
49. Shri Mahmud Ahmed, District and Sessions Judge, Goalpara
50. Smti Malasri Nandi, District and Sessions Judge, Bongaigaon
51. Smti Hema Devi Bhuyan, Principal Judge, Family Court, Cachar, Silchar
52. Smti Manju Rekha Sarma, Addl. District and Sessions Judge, Sonitpur, Tezpur
53. Shri Vinod Kumar Chandak, Addl. District and Sessions Judge, Goalpara
54. Smti Joosmita Sarma, Principal Judge, Family Court, No.II, Kamrup (M), Guwahati

55. Smti Susmita Phukan Khound, Addl. District and Sessions Judge, Fast Track Court, Nagaon
56. Shri Aparesh Chakravarty, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati
57. Shri Siddartha Pratim Moitra, Addl. District and Sessions Judge, Cachar, Silchar
58. Smti Mitali Thakuria, Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi
59. Shri Mridul Kumar Kalita, Registrar-cum- Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati
60. Smti Ranima Gogoi, Addl. District and Sessions Judge, Fast Track Court, Barpeta
61. Shri Satyajit Khound, Addl. District and Sessions Judge, Fast Track Court, Biswanath Chariali
62. Shri Pratim Kumar Bora, Addl. District and Sessions Judge, Fast Track Court, Hojai
63. Shri Prasanta Buragohain, Addl. District and Sessions Judge, Dhubri
64. Smti Indira Barman, Addl. District and Sessions Judge, Fast Track Court, No.IV, Kamrup (M), Guwahati
65. Smti Anubha Das, Addl. District and Sessions Judge, Fast Track Court, Tinsukia
66. Shri Binod Kumar Chetri, Addl. District and Sessions Judge, Fast Track Court, Rangia
67. Shri Sunil Kumar Poddar, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
68. Smti Rita Kar, Addl. District and Sessions Judge, Fast Track Court, Bongaigaon
69. Shri Satya Nath Sarma, Addl. District and Sessions Judge, Fast Track Court, Cachar, Silchar
70. The Joint Registrar (_____), Gauhati High Court, Guwahati
71. The Chief Judicial Magistrate, _____
72. Smti Dipali Bhuyan, Civil Judge & Asstt. Sessions Judge, Barpeta
73. Shri Anup Narayan Ghosh, Civil Judge & Asstt. Sessions Judge, Hailakandi
74. Shri Saiful Islam, Counselor, Family Court, No.I, Kamrup (M), Guwahati
75. Shri Dipak Changkakati, Civil Judge & Asstt. Sessions Judge, Dhubri
76. Smti Rina Hazarika, Civil Judge & Asstt. Sessions Judge, Tinsukia
77. Shri Sutham Das, Civil Judge & Asstt. Sessions Judge, Bongaigaon
78. Shri Dulal Mech, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi
79. Smti Geeta Baishya Changkakati, Civil Judge & Asstt. Sessions Judge, Kokrajhar
80. Smti Seema Das, Addl. Chief Judicial Magistrate, Tinsukia
81. Smti Arunima Deka, Chief Judicial Magistrate, Sivasagar
82. Shri Rockta Lal Das, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
83. Shri Pranjal Bora, Chief Judicial Magistrate, Dhemaji
84. Shri Manwar Ali, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
85. Shri Amir Uddin Ahmed, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
86. Shri Chandan Das, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
87. Smti Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Morigaon
88. Shri Surajit Kumar Dhar, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
89. Shri Mahendra Kalita, Chief Judicial Magistrate, Udalguri
90. Shri Thaneswar Kalita, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
91. Smti Malaya Deb Dey, Civil Judge & Asstt. Sessions Judge, Goalpara
92. Shri Tridib Kumar Bhattacharjee, Chief Judicial Magistrate, Hailakandi
93. Shri Dipak Thakuria, Chief Judicial Magistrate, Nagaon
94. Shri Dibyajyoti Mahanta, Chief Judicial Magistrate, Nalbari
95. Shri Dibyajyoti Rajkhowa, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati
96. Shri Madhurjya Narayan, Chief Judicial Magistrate, Goalpara
97. Shri Ajoy Kumar Baruah, Chief Judicial Magistrate, Darrang, Mangaldoi
98. Shri Darak Ullah, Chief Judicial Magistrate, Jorhat
99. Shri Abu Saleh Badrrudza Laskar, Civil Judge & Asstt. Sessions Judge, Sivasagar
100. Shri Abdul Hakim, Addl. Chief Judicial Magistrate, Barpeta
101. Smti Sharmila Bhuyan, Civil Judge & Asstt. Sessions Judge, Nagaon
102. Shri Aminur Rahman, Chief Judicial Magistrate, Karimganj
103. Smti Sabnam Choudhury, Civil Judge & Asstt. Sessions Judge, Karimganj
104. Shri Chatra Bhukhon Gogoi, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
105. Shri Jogeswar Bora, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur


106. Shri Sanjay Hazarika, Joint Registrar (Vigilance), Gauhati High Court, Guwahati
107. Shri Nogen Senabaya Deori, Chief Judicial Magistrate, Tinsukia
108. Shri Paban Chandra Kalita, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
109. Smti Roushan Ara Rahman, Chief Judicial Magistrate, Barpeta
110. Shri Manash Baruah, Chief Judicial Magistrate, Sonitpur, Tezpur
111. Shri Utpal Rajkhowa, Chief Judicial Magistrate, Morigaon
112. Smti Mallika Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat
113. Smti Nirmali Talukdar, Chief Judicial Magistrate, Bongaigaon
114. Shri Syed Imdadur Rahman, Chief Judicial Magistrate, Kamrup, Amingaon
115. Shri Dipankar Bora, Chief Judicial Magistrate, Kamrup (M), Guwahati
116. Smti Moushumi De, Addl. Chief Judicial Magistrate, Bongaigaon
117. Shri Naimuddin Ahmed, Civil Judge & Asstt. Sessions Judge, Nalbari
118. Shri Jitu Mani Barman, Chief Judicial Magistrate, Kokrajhar
119. Smti Bobita Kshetry, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur
120. Smti Rini Bharali, Addl. Chief Judicial Magistrate, Kokrajhar
121. Smti Barnali Mahanta, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur
122. Shri Romen Baruah, Chief Judicial Magistrate, Cachar, Silchar
123. Shri Lohit Kumar Saikia, Addl. Chief Judicial Magistrate, Morigaon
124. Shri Nayan Shankar Baruah, Chief Judicial Magistrate, Golaghat
125. Smti Sangeeta Gogoi Bora, Chief Judicial Magistrate, Dhubri
126. Shri Sujit Kumar Ghosh, Addl. Chief Judicial Magistrate, Nagaon
127. Shri Bablu Sutradhar, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
128. Shri Jayanta Kumra Das, Addl. Chief Judicial Magistrate, Dhemaji
129. Smti Kanchan Newar, Chief Judicial Magistrate, Dibrugarh
130. Shri Nasim Akhtar, Civil Judge & Asstt. Sessions Judge, Dibrugarh
131. Shri Kuntal Sarma Pathak, Joint Registrar (PM&P), Gauhati High Court, Guwahati
132. Shri Roushan Lal, Addl. Chief Judicial Magistrate, Udalguri
133. Shri Biprajit Roy, Addl. Chief Judicial Magistrate, Goalpara
134. Shri Kaushik Hazarika, Addl. Chief Judicial Magistrate, Cachar, Silchar
135. Shri Chandranshu Chaturvedy, Addl. Chief Judicial Magistrate, Sivasagar
136. Shri Pijush Pratim Bairagi, Addl. Chief Judicial Magistrate, Dibrugarh
137. Shri Ratnadip Bhattacharjee, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
138. Shri Jaspal Singh, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
139. Shri Subhrangsu Dhar, Addl. Chief Judicial Magistrate, Jorhat
140. Smti Munmun B. Sarma, Deputy Secretary, Assam State Legal Services Authority, Guwahati
141. Shri Rafique Ahmed Tapadar, Counselor, Family Court, No.II, Kamrup (M), Guwahati, presently working as OSD, Gauhati High Court, Guwahati
142. Shri Ranju Medhi, Joint Registrar (Judicial), Gauhati High Court, Guwahati
143. Shri Subhabrata Dutta, Addl. Chief Judicial Magistrate, Dhubri
144. Shri Mahmud Hussain Barbhuiya, Counselor, Family Court, Cachar, Silchar
145. Smti Farhana Sultana, Addl. Chief Judicial Magistrate, Karimganj
146. Shri Nityananda Talukdar, Addl. Chief Judicial Magistrate, Hailakandi
147. Shri Anil Kumar Basfor, Addl. Chief Judicial Magistrate, Nalbari
148. Smti Rashmita Das, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
149. Shri Joydev Koch, Addl. Chief Judicial Magistrate, Golaghat
150. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
151. Shri Shah Syed Ahadur Rahman, Sub-Divisional Judicial Magistrate (M), Chapakhowa
152. Shri Rahul Medhi, Sub-Divisional Judicial Magistrate (M), Margherita
153. Shri Kumud Chandra Boro, Sub-Divisional Judicial Magistrate (S), Karimganj
154. Smti Sabeena Majumdar, Sub-Divisional Judicial Magistrate (S), North Lakhimpur
155. Smti Gitali Rabha, Sub-Divisional Judicial Magistrate (M), Rangia
156. Smti Manju Bordoloi, Sub-Divisional Judicial Magistrate (M), Sarupathar
157. Shri Mridul Kumar Saikia, Sub-Divisional Judicial Magistrate (M), Dhakuakhana
158. Shri Dipu Barman, Sub-Divisional Judicial Magistrate (M), Majuli
159. Smti Tasfia Hussain, Sub-Divisional Judicial Magistrate (M), Bijni
160. Smti. Mridu Chanda Bordoloi, Sub-Divisional Judicial Magistrate (M), Koliabar
161. Shri Rajneesh Bora, Deputy Registrar (Judicial), Gauhati High Court, Guwahati
162. Shri Yusuf Azaz, Sub-Divisional Judicial Magistrate (M), Bilasipara
163. Shri Anurag Jintoo Borah, Sub-Divisional Judicial Magistrate (M), Hojai
164. Shri Debashish Saikia, Munsiff -cum- Judicial Magistrate, 1st Class, Koliabari

165. Shri Mukul Chetia, Sub-Divisional Judicial Magistrate, (M), Gossaigaon
166. Shri Debojit Parasar, Sub-Divisional Judicial Magistrate (S), Udalguri
167. Smti. Nazmee Ayysha Ahmed, Sub-Divisional Judicial Magistrate (M), Bajali
168. Smti. Ranjita Agarwalla, Sub-Divisional Judicial Magistrate, (M), Abhayapuri
169. Smti. Audri Bhattacharyya, Sub-Divisional Judicial Magistrate, (M), Biswanath Chariali
170. Smti. Tripti Ari, Sub-Divisional Judicial Magistrate, (M), Sonari
171. Shri Rajesh Kumar Todi, Sub-Divisional Judicial Magistrate, (M), Jonai
172. Shri Abhijeet Kumar Baruah, Sub-Divisional Judicial Magistrate, (M), Titabar
173. Shri Abdul Mazid Md. Mahiuddin, Sub-Divisional Judicial Magistrate, (S), Sivasagar
174. Shri Rana Dutta, Munsiff-cum-Judicial Magistrate, 1st Class, Kamrup, Amingaon
175. Smti. Monmee Sarma, Under Secretary, Assam State Legal Services Authority, Guwahati
176. Shri Rupak Rajak, Sub-Divisional Judicial Magistrate, (S), Kokrajhar
177. Smti. Jyotshna Das, Sub-Divisional Judicial Magistrate, (S), Dhubri
178. Smti. Rani Boro, Sub-Divisional Judicial Magistrate, (S), Goalpara
179. Smti. Dimple Boro, Sub-Divisional Judicial Magistrate, (S), Nalbari
180. Shri Vijay Kumar Singh, Sub-Divisional Judicial Magistrate, (S), Nagaon
181. Shri Shakti Sharma, Sub-Divisional Judicial Magistrate, (S), Jorhat
182. Smti Mili Hussain, Judicial Magistrate, 1st Class, Hojai
183. Shri Nur Muhammad Abdullahi Ahmed Mr., Sub-Divisional Judicial Magistrate, (S), Cachar, Silchar
184. Shri Narayan Kuri, Sub-Divisional Judicial Magistrate, (S), Tinsukia
185. Shri Nilkamal Das, Deputy Registrar (Bench), Gauhati High Court, Guwahati
186. Shri Nishanta Goswami, Sub-Divisional Judicial Magistrate, (S), Dibrugarh
187. Shri Abdul Kader, Sub-Divisional Judicial Magistrate, (S), Tezpur
188. Smti Ipsita Borthakur, Sub-Divisional Judicial Magistrate, (S), No.1, Guwahati
189. Smti Mamta Bhadani, Sub-Divisional Judicial Magistrate, (S), Barpeta
190. Shri Bankim Sarma, Sub-Divisional Judicial Magistrate, (S), No.2, Guwahati
191. Smti Bipaakkhi Borthakur, Munsiff NO.1, Dibrugarh
192. Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati
193. Shri Kaushik Kumar Sharma, Judicial Magistrate, 1st Class, Hajo
194. Md. Mishbahul Hassan Ansari , Munsiff No.1, Kamrup, Guwahati
195. Shri Chaturjya Prasad Talukdar, Judicial Magistrate, 1st Class, Nagaon
196. Smti Chitra Rani Saikia, Munsiff NO.1, Sonitpur, Tezpur
197. Shri Partha Sarathi Bhattacharjee, Judicial Magistrate, 1st Class, Hailakandi
198. Shri Nurjamal Haque, Munsiff NO.1, Dhubri
199. Smti Kangki Rani Deka, Judicial Magistrate, 1st Class, Rangia
200. Md. Nur Ahmed Laskar, Munsiff NO.1, Tinsukia
201. Shri Imdad Ahmed , Munsiff -cum-Judicial Magistrate, 1st Class, Bilasipara
202. Shri Kiran Lal Baishnab, Munsiff NO.1, Hailakandi
203. Shri Anup Khanal, Munsiff, Hojai
204. Smti Shivani Handique, Judicial Magistrate, 1st Class, Goalpara
205. Shri Pranab Sarma, Judicial Magistrate, 1st Class, Cachar, Silchar
206. Smti Sujata Dutta, Judicial Magistrate, 1st Class, Nagaon
207. Shri Ankur Bhuyan, Munsiff -cum-Judicial Magistrate, 1st Class, Biswanath Chariali
208. Shri Nayan Jyoti Dutta, Munsiff NO.1, Golaghat
209. Shri Nayan Jyoti Sarma, Judicial Magistrate, 1st Class, Dhubri
210. Shri Akhtabul Ala, Judicial Magistrate, 1st Class, Dhubri
211. Smti Barnani Goswami, Munsiff No.1, Nalbari
212. Shri Abdus Sattar, Judicial Magistrate, 1st Class, Cachar, Silchar
213. Smti Panchali Shyam, Judicial Magistrate, 1st Class, Sonitpur, Tezpur
214. Shri Parvez Ahsan Choudhury, Munsiff NO.1, Karimganj
215. Shri Arup Jyoti Baishya, Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri
216. Shri Naguib Ahmed, Munsiff, NO.2, Kamrup, Guwahati
217. Shri Nabajit Bhatta, Munsiff NO.3, Kamrup, Guwahati
218. Smti Moitri Dekadoloj, Munsiff-cum- Judicial Magistrate, 1st Class, Bajali, Pathsala
219. Smti Leena Doley, Judicial Magistrate, 1st Class, Golaghat
220. Shri Ajoy Kumar Basumatary, Munsiff NO.1, Lakhimpur, North Lakhimpur
221. Shri Motilal Das, Munsiff NO.2, Karimganj
222. Shri Ranjan Brahma, Munsiff -cum-Judicial Magistrate, 1st Class, Sonari, Sivasagar
223. Shri Obang Mize, Munsiff-cum-Judicial Magistrate, 1st Class, Udalguri
224. Smti Pronita Morang , Judicial Magistrate, 1st Class, Dibrugarh

225. Shri Nikunja Boro, Munsiff NO.1, Kokrajhar
 226. Smti Chetana Khanikar, Munsiff-cum-Judicial Magistrate, 1st Class, Margherita
 227. Shri Dewan Mubasshir Hussain, Munsiff NO.1, Cachar, Silchar
 228. Smti Syeda Farida Afzal Zinnat, Munsuff-cum- Judicial Magistrate, 1st Class, Bongaigaon
 229. Smti Himakshi Thakuria Buragohain, Munsiff NO.1, Nagaon
 230. Smti Achma Rahman, Munsiff NO.1, Jorhat
 231. Smti Nilakshi Lahkar, Musiff No.1, Darrang, Mangaldoi
 232. Smti Kingkini Borah, Munsiff NO.1, Dhemaji
 233. Smti Monalisa Das, Munsiff No,1, Barpeta
 234. Shri Rajesh Bodo, Munsiff No.1, Sivasagar
 235. Shri Kuldip Boro, Judicial Magistrate, 1st Class, Dibrugarh (since compulsorily retired), South Barpeta Road, Vill. & P.O.- Simlaguri, P.S.-Gobardhana, District-Baksa (BTAD), Pin-781313
 236. The Sub-Divisional Judicial Magistrate (M)/ (S), _____
 237. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
 238. The Private Secretary to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati
 239. The Superintendent (_____), Gauhati High Court, Guwahati
 240. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
 241. The Secretary, NEJOTI, Guwahati
 242. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
 243. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)

28-05-14


 28/5/2014